GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE (LEGISLATIVE DEPARTMENT)

LOK SABHA UNSTARRED QUESTION NO. 959

TO BE ANSWERED ON FRIDAY, 8TH DECEMBER, 2023

Latest Edition of the Constitution of India

959. Shri Arun Kumar Sagar:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the date on which the last edition of the Constitution of India was published and made available in the market:
- (b) whether several amendments have been made in the constitution and if so, the details thereof;
- (c) whether the latest edition of the Constitution of India is available to the general public; and
- if not, the steps taken / proposed to be taken by the Government to make the latest edition of the Constitution of India covering all the amendments available to the public?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL)

- (a) : The Constitution of India was published by the Legislative Department on 26th November 2021, and the same was made available in the market on 30th November,2021.
- (b) : Yes, till date, One Hundred and Six Constitution Amendments have been made to the Constitution of India.
- (c)&(d): The Legislative Department is in the process of publishing the latest edition of the Constitution of India incorporating therein the latest Constitution (One Hundred and Sixth Amendment) Act, 2023.
